271 mm of precipitation that fell between approximately 9.30 A.M. and 4.30 PM on 2nd October 2009. There were indirect causes also that set the stage for the flash floods which include high amount of moisture, river channel full of water and location of catchment areas of rivers on mountain slopes.

According to the information received from the State Government 03 human lives were lost and 265 cattle head perished besides damage to 3400 hectares cropped area and 1053 houses.

The State of Goa has been allocated an amount of Rs.2.56 crore in the Calamity Relief Fund [CRF] account for the year 2009-10, comprising Rs.1.92 crore as Central contribution and Rs.0.64 crore as State contribution. Entire Central share of Rs.1.92 crore has already been released. In addition, an amount of Rs.4.04 crore has also been released from National Calamity Contingency Fund [NCCF] on an 'on account' basis, pending the processing of the memorandum of the State Government on floods of October 2009.

Financial assistance in the wake of natural calamities is towards relief and not for compensation of loss. Upon receipt of a memorandum from the Government of Goa, seeking financial assistance of Rs.130.56 crore for floods of October 2009, an Inter-Ministerial Central Team visited the affected areas for an on-the-spot assessment on 15th-17th October, 2009. The report of the Central Team is to be first placed before the Inter-Ministerial Group and thereafter High Level Committee (HLC) for approval of assistance from NCCF.

## Central relief for cyclone Aila

664. SHRIR.C. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of assistance recommended by the Inter-Ministerial Central Relief Team who visited the affected areas of Aila Cyclone in West Bengal from NCCF;
- (b) whether it is a fact that the High Level Committee has considered the matter and deferred the decision on items relating to housing and road sector;
  - (c) if so, the reasons therefor;
  - (d) whether any decision has been taken now by the High Level Committee;
  - (e) if so, the details thereof; and
- (f) the total amount released out of the approved Rs. 478.27 crores from NCCF so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (f) An Inter-Ministerial Central Team visited the Cyclone 'Aila' affected areas and assessed an assistance of Rs.765.86 crore for this calamity. These assessments relate to quantum of relief in case of loss of lives, damage to houses, loss of animals and food stock as well as damage to agricultural crops and infrastructure in the State.

Thereafter, the High Level Committee (HLC), in its meeting held on 1st July 2009, approved an amount of Rs.478.27 crore subject to the adjustment of 75% of the balance available in the CRF account, taking into consideration the report of the inter Ministerial Central Team on Aila cyclone in West Bengal and recommendations of the inter Ministerial Group thereon. This assistance was approved for all requested items, except the items of (a) repair/reconstruction of damaged pucca houses and (b) repair/restoration of damaged roads, bridges, culverts in the wake of cyclone AILA of May 2009, decisions on these items were deferred for want of area wise details from the Government of West Bengal.

Subsequently, the HLC, in its meeting held on 18.8.2009, considered both the deferred items and approved the following assistance:-

- (i) Rs. 15.659. crore for repair of fully damaged pucca houses.
- (ii) Rs. 22.93 crore for repair/restoration of damaged roads including bridges/culverts.

Against the total approval of Rs.516.859 crore, an amount of Rs.166.869 crore had been released after taking into consideration the 75% of the balance available in the CRF account of the State of West Bengal.

## Pending pension cases of freedom fighters from Goa

665. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of freedom fighters getting pension in the State of Goa;
- (b) the number of cases of Goa freedom fighters pending with Government;
- (c) the number of cases disposed of in the last three years, year-wise;
- (d) the reasons as to why the pending cases are not disposed of; and
- (e) by when the pending cases will be decided?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As on 31.10.2009, 1498 freedom fighter have been sanctioned 'central freedom fighter' pension in the State of Goa.

- (b) As on 31.10.2009, 38 claims of freedom fighters from state of Goa are pending.
- (c) The number of cases in which pension was sanctioned to freedom fighters in Goa during the last three years is as under:

Year	cases disposed
2007	10
2008	31
2009	31
(up to October, 09)	